

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.95/2007

Monday this the 9 th day of June, 2008.

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Dr.K.S.SUGATHAN, ADMINISTRATIVE MEMBER

1. K.Sasidharan,
S/o Kochummini Achary,
LSG(BC), Officiating as HSG – I,
Head Sorting Assistant (has),
RMS 'TV' Division, Kollam.
2. J.Yesoda,
W/o C. Ravindran,
HSG-I, HSA (officiating), RMS/3B,
RMS 'TV' Division,
Thiruvananthapuram. Applicants

(By Advocate Shri G.Sasidharan Chempazhanthiyil)

Vs.

1. Union of India, represented by
Chief Postmaster General,
Department of Posts,
Kerala Circle, Thiruvananthapuram.
2. The Director of Postal Services,
Office of the CPMG,
Kerala Circle, Thiruvananthapuram.
3. The Senior Superintendent of Post Offices,
RMS 'TV' Division, Thiruvananthapuram. Respondents

(By Advocate Smt.K.Girija, ACGSC)

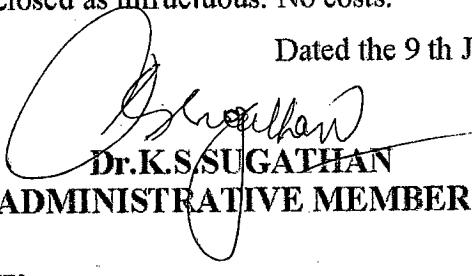
The application having been heard on 9.6.2008,
the Tribunal on the same day delivered the following.

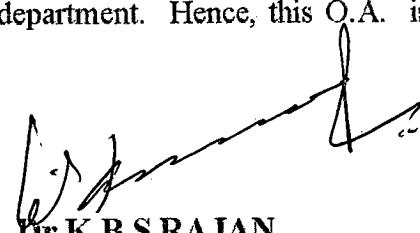
ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

According to the counsel for applicant as well as the respondents the O.A. has become infructuous, as the grievance no longer survives in view of certain orders passed in favour of the applicant by the department. Hence, this O.A. is closed as infructuous. No costs.

Dated the 9 th June 2008.


Dr.K.S.SUGATHAN
ADMINISTRATIVE MEMBER


Dr.K.B.S.RAJAN
JUDICIAL MEMBER